

के.प्र.अ. (प्रक्रिया) नियमावली के नियम 22 के अन्तर्गत निः शुल्क प्रति

CENTRAL ADMINISTRATIVE TRIBUNAL,
JALPAIGURI BENCH, JALPAIGURI.

Copy of order dated 27.07.2001 passed in MA No. ---/2001
(Def. No. 237/2001, in O.A. No. 393/99)

Dharan Das Vs. U.O.I. & Ors.

Date of order :

27.07.2001

Mr. Y.K. Sharma, Counsel for the applicant.

The Original Application of the applicant has
been disposed of, therefore, this MA does not survive
and stands disposed of.



BY/-
(A.P. BHARATH)
ADM. MEMBER.

BY/-
(B.S. SARKAR)
VICE CHAIRMAN.

प्रमाणित सही प्रतिलिपि

Q. S. SARKAR
31/7/2001

अनुभाग अधिकारी (न्यायिक)
केन्द्रीय प्रशासनिक अधिकरण
जोषपुर